

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:558  
ANSWERED ON:07.08.2013  
IMPLEMENTATION OF CCA DECISION  
Singh Shri Sushil Kumar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether his ministry has cancelled the allotments made to the Central Government Employees Consumer Cooperative Society and initiated eviction proceedings therefor;
- (b) if so, the details of thereof and if not, the position in this regard;
- (c) whether there are complaints regarding non-implementation of Cabinet Committee on Accommodation (CCA) decision concerning eviction of the Government property;
- (d) if so, the details thereof and the officers responsible in this regard; and
- (e) the action taken/being taken against the officers and also to implementation the CCA decision?

**Answer**

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) to (e): Yes Madam. In pursuance of decision dated 26.10.2005 of Cabinet Committee on Accommodation (CCA), Ministry of Urban Development (Directorate of Estates) had issued Office Memorandum No.12035/2/94-Pol.II, dated 10.11.2005 to cancel the General Pool Residential Accommodation occupied by Central Government Employees Consumer Cooperative Society (Kendriya Bhandar) and to initiate eviction proceedings. Later Department of Personnel and Training (DoP&T) circulated draft Notes for CCA in the years 2007, 2008 and 2012 for review of CCA decision dated 26.10.2005. As no final Note was placed before CCA by DoP&T till date, Ministry of Urban Development (Directorate of Estates) again issued an Office Memorandum No.12035/2/94-Pol.II(Pt.), dated 27.05.2013 to cancel the General Pool Residential Accommodation and to initiate eviction proceedings.

2. Representations were received from Shri Rajendra Agrawal, Hon'ble M.P, Shri Purnmasi Ram, Hon'ble M.P, and Shri Anil Kumar Sahani, Hon'ble M.P requesting for implementation of the decision of CCA dated 26.10.2005. Allotment of General Pool Residential Accommodation occupied by Central Government Employees Consumer Cooperative Society (Kendriya Bhandar) has since been cancelled.